

ITEM NO.802

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 9/2021

LAL SAHAB SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 10/2021 (II)

Date : 19-04-2022 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. S. R. Setia, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR

Ms. Bharti Tyagi, AOR

UPON being mentioned the Court made the following
O R D E R

IA No.38660/2022 in Cr1. A. No.10/2021.

List on 29.04.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master